संजय कुमार

बि० स० से० आप्त सचिव (राजपन्नित) सचेतक सत्तारुढ़ दल बिहार विघान सभा पटना



संपर्क :-

कमरा नं० - S-40 बिहार विधान सभा सचिवालय

मोबाईल : 9431639896

E-mail: pstosachetakvidhansabhabihar@gmail.com

पत्रांक :

दिनांक: 11.02.2025

50(e) dalk/225

भेकर खिचन, अवर खिचन, पारेश विहार विष्णान सुभा।

3/2/25

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आपके बापोंक 345, रिग्रोंक 06.02.25 के आलोक में - चल रुवे अन्नल संपति नद्या दाधित्वों की विवरणी समर्पित कर रहा हूं। अतः अग्रेतर कार्रवाई करने का

कर करें।

किख्यस्थामन रेक्नारी आप्र स्तिन (स्रकारी) स्चेनक स्नारूढ़ दल बिहार निधान स्था

Declaration of Assets and Liabilities

Year.2024-25

1, Sanjay Kumar, son of Late jadish Chandra Thakur, aged 52 years, belonging to Bihar Secretariate service and presently working as on Private Secretary, (Gazetted) Sachetak Sattarudh Dal Bihar Vidhan Sabha Patna, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (Wife) Gunjan Rani	Dependant-1 Name Aditya Raj	Dependant-2	Dependant-3 Etc. Name
(i)	Cash	2,00000.00	1,25,000.00	50,000.00	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	1,25,000.00	6,00,000.00	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	3,25,000.00	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 5,63,000 Poster R.D. 5,000/- T.D./MIS- 6,25,000.00 KVP And Other 5,50,000.00	LIC 3,75,000.00 Poster R.D. 15,600/- MIS- 4,60,000.00 KVP And Other 5,50,000.00	LIC 2,05,000.00 R.D. 7,500/- MIS- 4,50,000.00 KVP And Other 4,75,000.00	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Hero Motorcycle 2019 BR11AN- 9407 Creta Car BR11AU-2526 Personal Propaty	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	5 Bhari Gold Approx 3,80,000.00	Stri Dhan (by Gift) 6 Bhari Gold Value- 4,56,000.00 Silver 500 gm Value- 26000/-	02 Bhari Gold Approx 1,52,000.00	NIL	NIL
(vii)	Other assets, such as values of claims / interests	Furniture and Domestic Goods Approx 2,50,000.00	T.V. Freeze, Inv. Mobile & Other Domestic materials (3,00,000) Approx.	Cycle, Computer, · Laptop	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name	Dependant- 1 Name	Dependant- 2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)			NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Residendial Building in banmankhi Ancestral Undivided Propaty M.V 25,00,000.00	Residendial Building in Purnia M.V 50,00,000.00 Residendial Land ½ Kattha in Purnia M.V. 1,50,000.00	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on		
(a)	(i) Loans from Banks	NIL	NIL		
	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		

	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Return Filed Upto- 2023-24 Pan No-ALOPK-2090D	Rs- 1,52,789/-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. <u>Personal Det</u> GPF/CPF/PRAN No.	<u>ail</u> :-	PTS/REO-535							
Gender	:-	M (M/F) ·						
Date of Birth	0	8	1	9	7	4	(DD/MM/YYYY)		
Class/Group	;*-	A	I (A	/B/C)				1] (55/,
Cadre	:-	Bihar Seci			vice				
		(Full Name B.S.S Bit						Servic	e,
Home District	:-	Purnia							
I hereby debelief.	clare t	hat the abo				true t	E	best	of my knowledge an
			Na	me of	Empl	loyee:	SAN	JAY K	KUMAR
Place:			De	esigna	S Biha	Sachet ar Vic	tak S		ry, (Gazetted) dh Dal,
Date:			De		Patn ent p Biha	arlian	nenta	ary Af	fairs Department
Note: Please sign	each p	age of the	decla				clara	tion fo	orm must be in A4

size white paper with computer typed (single side) in prescribed format.

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Year.2024-25

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(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL	
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value Buildings (Commercial and residential) Location(s) - Şurvey /door number(s) Residendial Building in banmankhi Ancestral Undivided Propaty M.V 25,00,000.00 Residendi Land ½ Kat in Purnia M.V.		NIL	NIL	NIL	NIL	
(iii)			Residendial Building in Purnia M.V 50,00,000.00 Residendial Land ½ Kattha in Purnia M.V. 1,50,000.00	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL	
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	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL

	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Return Filed Upto- 2023-24 Pan No-ALOPK-2090D	Rs- 1,52,789/-
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	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

PTS/REO-535

C.

Personal Detail

GPF/CPF/PRAN No. :-

Gender *	:-	M	(M/F)						
Date of Birth	:-	0	4	0	8	1	9	7	4	(DD/MM/YYYY)
Class/Group	:-	A		T (A	/B/C)					(,,
Cadre	;-	Biha	r Sec		ate sei	vice				
		(Full	Name	e.g. B.	A.SB	Sihar Ad	dminist	trative	Service	,
		B.S.	S Bil	har Se	cretaria	at Serv	rice etc	:.)		
Home District	1-		Purnia	1						
I hereby d	eclare	that th	ne ab	Si	gnatui	re		R	······································	f my knowledge and
Place: Patra				De	esigna	S	achet r Vid	ak Sa	cretar attarud Sabha	y, (Gazetted) h Dal,
Date:				De	partm		200	nenta	ry Aff	airs Department
						Bihar				
Note: Please sign	each i	page o	fthe	decla	ratio	n. Ass	et de	clara	tion fo	rm must be in A4

size white paper with computer typed (single side) in prescribed format.